## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

	BUNAL, HELD ON 30/09/2017 AT 10.30	
PRESENT: SHRI Ch.	. MOHD SHARIEF TARIQ, MEMBER-J VIJAYARAGHAVAN, MEMBER-TECH	UDICIAL NICAL
APPLICATION NUMBAER	: CA/ /2017	
PETITION NUMBER	: TCP/103/2016	
NAME OF THE PETITIONER(S)	: A. Shirany Gomez	
NAME OF THE RESPONDENT(S) others	: Aanandham Property Developers Pri	vate Limited & 21
UNDER SECTION	: 397/398, 402 and 403	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
PAMASURRAMANIAM RAJA	RESPONDENT 12	A. 7
K.Bharker 3.Dhennary - Sai vi ho	Coulfe Roths	& bancing
Sai vi hai M. Cibri V. Shnu	Councer hor RIGKRIT	Cai vi
A. Sella Misalals Li far Anhudh M (aunsel jar 6-11, 13, 16-18, 20-22	ishan	A-Jelic Vi

## **ORDER**

Counsels for both the parties are present. Counsel for R2 and R5 present and filed an application No.IA/182/2017 with the prayer to set aside the order dated 08.08.2017 by which the right of filing the counter was forfeited. The Application filed by the Counsel for R2 and R5 is not in accordance with the law, because the tribunal cannot review its orders. Therefore, on this ground, the application stands rejected and dismissed. Pleadings are complete. Matter is posted for final arguments. Put up on 22.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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